

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
NIRMANGOLD PLASTTECH PRIVATE LIMITED ENGAGED IN MANUFACTURING OF
DISH REFLECTORS AND OTHER HOUSEHOLD ITEMS AT AURANGABAD,
MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nirmangold Plasttech Private Limited CIN: U25199MH2013PTC242846
2.	Address of the registered office	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Tq. Gangapur, Aurangabad, Maharashtra, India - 431133
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Tq. Gangapur, Aurangabad, Maharashtra, India - 431133
5.	Installed capacity of main products/ services	Manufacturing of Dish reflectors, Automotive Plastic Parts, Electric DB Boxes, A/C Boxes and other Home furnishing products. For further details, kindly write an email to irp.ngppl@aegisipe.com
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details write an email to irp.ngppl@aegisipe.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please write an email to irp.ngppl@aegisipe.com
10.	Last date for receipt of expression of interest	04 October 2024
11.	Date of issue of provisional list of prospective resolution applicants	09 October 2024
12.	Last date for submission of objections to provisional list	14 October 2024
13.	Date of issue of final list of prospective resolution applicants	19 October 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21 October 2024
15.	Last date for submission of resolution plans	20 November 2024
16.	Process email id to submit Expression of Interest	irp.ngppl@aegisipe.com



Harish Kant Kaushik

As Interim Resolution Professional of Nirmangold Plasttech Private Limited

Reg. No. IBBI/IPA-001/IP-P01469/2018-2019/12340

Authorization for Assignment valid till 29 November 2024

Address: 106, 1st Floor, Kanakia Atrium 2, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093

Email id: harishkant2007@gmail.com, irp.ngppl@aegisipe.com

Date: 19.09.2024

Place: Mumbai

